

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

**N O T I F I C A T I O N**  
Dated Guwahati the 13<sup>th</sup> of May, 2025

**No.HC.VII-133(Pt-I)/2014/ 3141 /A** ##### It is for information of all concerned that the "***East Zone-II Regional Conference on "Court Dockets: Explosion and Exclusion (P-1453)"***" scheduled to be held on **17<sup>th</sup> and 18<sup>th</sup> of May, 2025** at **Shillong, Meghalaya** has been postponed and the rescheduled dates will be notified later.

By order,  
**Sd/- S. Dhar**  
**REGISTRAR (JUDICIAL)**

**Memo No. HC.VII-133(Pt-I)/2014/ 3142 /A,** **Dated 13-05-2025**

Copy for information & necessary action to:

1. The Hon'ble Director, National Judicial Academy, Suraj Nagar PO, Bhopal – 462044, Madhya Pradesh.
2. The Registrar General, High Court of Meghalaya, Shillong-793001.
3. The Director, Meghalaya State Judicial Academy, Bivar Road, Shillong-793001.
4. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
5. The Secretary to the Govt of Nagaland, Justice and Law Department, Kohima, Nagaland.
6. The Secretary to the Govt. of Mizoram, Law and Judicial Department, Aizawl, Mizoram.
7. The Secretary to the Govt. of Arunachal Pradesh, Law and Judicial Department, Itanagar.
8. The Principal Accountant General (A&E), Assam, Beltola, Guwahati for information and necessary action.
9. The Accountant General (A&E), Nagaland, Kohima / Mizoram, Aizawl / Arunachal Pradesh, Itanagar for information and necessary action.
10. The Registrar (Admin /Vigilance), Gauhati High Court, Guwahati.
11. The Registrar-cum-Principal Secretary to the Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
12. The Registrar, Gauhati High Court,  
Kohima Bench, Kohima / Aizawl Bench, Aizawl / Itanagar Permanent Bench, Yupia.

***(He/She is requested to inform the concerned Judicial Officers of his State about this notification accordingly).***

13. The District & Sessions Judge,  
Bongaigaon / Golaghat / Kamrup (M) / Nagaon / Nalbari / Sribhumi /  
Tinsukia

***(He/She is requested to inform the concerned Judicial Officers under his /her control about this notification).***

14. Smti Poli Kotoki, District & Sessions Judge, Lakimpur, North Lakhimpur.  
15. Shri Kalyanjit Saikia, District & Sessions Judge, Dhemaji.  
16. Shri Jaspal Singh, District & Sessions Judge, Majuli.  
17. Smti. Farhana Sultana, District & Sessions Judge, Morigaon.  
18. Smti. Rasmita Das, District & Sessions Judge, Tinsukia.  
19. Smti Somet Chumden Chang, Principal District & Sessions Judge, Tuensang  
20. Shri Phuleto Yeptho, District & Sessions Judge, Zunheboto.  
21. Smti Helen Dawngliani, District & Sessions Judge, Aizawl Judicial District,  
Aizawl.  
22. Smti R. Vanlalchami, District and Sessions Judge, Lunglei, Judicial District,  
Lunglei.  
23. Shri Gote Mega, District & Sessions Judge, Ziro, Lower Subansiri District.  
24. Shri Hirendra Kashyap, District & Sessions Judge, Yupia, Papum Pare District  
25. Shri Forhan Uddin Choudhury, Chief Judicial Magistrate, Nalbari.  
26. Smri Monoshreeporna Khound, Chief Judicial Magistrate, Nagon.  
27. Smti Priyanka Hazarika Nair, Chief Judicial Magistrate, Golaghat.  
28. Shri Baloram Kshetri, Chief Judicial Magistrate, Kamrup(M)  
29. Shri Saptarshi Garg, Chief Judicial Magistrate, Bongaigaon.  
30. Shri Bidyabrata Acharyya, Chief Judicial Magistrate, Sribhumi.  
31. Smti. Wokono Yhoshii, Chief Judicial Magistrate, Mon.  
32. Smt. Jothansangi Tlau, Chief Judicial Magistrate - cum - Civil Judge (Sr.  
Division), Lawngtlai District, Lawngtlai.  
33. Smti. Mary Jonnam, Chief Judicial Magistrate, Bomdila, West Kameng District  
34. The Project Manager, Gauhati High Court, Guwahati.

***(He is requested to upload the Notification immediately in the official website of the Gauhati High Court, Guwahati).***

35. The Administrative Officer, Judicial Academy, Assam with a request to  
place the notification before the Hon'ble Director, Judicial Academy.  
36. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak,  
Gauhati High Court, Guwahati for his Lordship's kind information.

37. The CA to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY)

  
REGISTRAR (JUDICIAL)

12.07.2027